

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH
NEW DELHI

C. P. NO. (IB)-231(ND)/2017
C. A. NO.

CORAM:

PRESENT: SH. S.K. MOHAPATRA
HON'BLE MEMBER (T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW DELHI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 03.08.2017**

NAME OF THE COMPANY: M/s. Acquisory Consulting LIPVs BCC Infrastructure Pvt. Ltd.

SECTION OF THE COMPANIES ACT: U/s 9 of Insolvency and Bankruptcy Code, 2016


S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

Present: For Operational Creditor (s): Mr. Vijay Nair, Advocate
Mr. Prashant Jain, Advocate

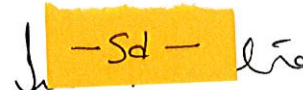
Order

Appearance has been put in on behalf of the respondents through Mr. Shantanu Garg, Advocate. He prays for some time to file his reply. Let the reply be filed within 2 days with an advance copy to opposite counsel.

To come up on 8th August 2017.


[S.K. MOHAPATRA]
MEMBER [T]

(Shipra Mittal)


[INA MALHOTRA]
MEMBER [J]